

HIGH COURT OF JUDICATURE AT ALLAHABAD

ESTABLISHMENT SECTION

NOTIFICATION

Dated: May 09, 2016.

No. 30

Sri K. S. Tripathi (Emp. No. 1007), Joint Registrar-cum-Joint Principal Private Secretary to Hon'ble the then Senior Judge, High Court, Allahabad working in the Pay Scale of PB-4 Rs 37,400 – 67,000/- Grade Pay Rs. 8700/- is hereby repatriated to his parent cadre i.e Joint Registrar-cum-Private Secretary Grade-IV in the Pay Scale of PB-4 Rs 37,400 – 67,000/- Grade Pay Rs. 8700/- w.e.f 07.05.2016.

No. 31

Sri Prem Kumar (Emp. No.1038), Joint Registrar-cum- Private Secretary Grade-IV, High Court, Allahabad working in the Pay Scale of PB-4 Rs 37,400 – 67,000/- Grade Pay Rs. 8700/- is hereby repatriated to his parent cadre i.e Deputy Registrar-cum-Private Secretary Grade-III in the Pay Scale of PB-3 Rs 15,600 – 39,100/- Grade Pay Rs. 7600- w.e.f 07.05.2016.

No. 32

Sri Rakesh Kumar Bajpai (Emp. No.1031), Deputy Registrar-cum-Private Secretary Grade-III, High Court, Allahabad working in the Pay Scale of PB-3 Rs 15,600 – 39,100/- Grade Pay Rs. 7600/- is hereby repatriated to his parent cadre i.e Assistant Registrar-cum-Private Secretary Grade-II in the Pay Scale of PB-3 Rs 15,600 – 39,100/- Grade Pay Rs. 6600- w.e.f 07.05.2016.

No. 33

Sri Ravindra Kumar Singh (Emp. No.7140), Assistant Registrar-cum-Private Secretary Grade-II, High Court, Allahabad working in the Pay Scale of PB-3 Rs 15,600 – 39,100/- Grade Pay Rs. 6600/- is hereby repatriated to his parent cadre i.e Private Secretary Grade-I in the Pay Scale of PB-3 Rs 15,600 – 39,100/- Grade Pay Rs. 5400- w.e.f 07.05.2016.

**BY ORDER
OF HON'BLE THE CHIEF
JUSTICE**



REGISTRAR GENERAL

No. 1156 / Establishment: Dated: Allahabad: May 09, 2016.

Copy forwarded for information and necessary action to:

1. The Director, Printing and Stationery, U.P., Allahabad for publication in the next issue of U.P. Gazette Part-I.
2. The Senior Registrar, High Court, Lucknow Bench, Lucknow.
3. The Registrar, Accounts, High Court, Allahabad.
4. The Registrar, Protocol, High Court, Allahabad.

5. The Registrar-cum-P.P.S, High Court, Allahabad.
6. The Registrar-cum-H.P.S, High Court, Allahabad.
7. The Joint Registrar, Confidential, High Court, Allahabad.
8. The J.R/D.R/A.R.-cum-P.S. To Hon'ble Mr. Justice V.K. Shukla, Chairman, Promotion Committee.
9. The J.R/D.R/A.R.-cum-P.S. To Hon'ble Mr. Justice Arun Tandon, Judge Incharge, P.S./P.A. Section.
10. The J.R/D.R/A.R.-cum-P.S. To Registrar General, High Court, Allahabad.
11. The O.S.D, Computer, High Court, Allahabad.
12. The Senior Systems Analyst, High Court, Allahabad with request to upload the notification on the official website of High Court.
13. The Deputy Registrar, Nazarat, High Court, Allahabad.
14. The Section Officers, Accounts (C-1 & C-2), Admin (E-1 & H) and Telephone Section, High Court, Allahabad.
15. The concerned officers.
16. Notice Board for display.

Dchandra
915116
**Deputy Registrar
(Establishment)**